

MR. SPEAKER: Let the discussion under Rule 193 be completed.

(Interruptions).

[English]

SHRI DINESH GOSWAMI: Let it be Next Monday.

MR. SPEAKER: We will do it next week.

(Interruptions)

DR. GOLAM YAZDANI (Raiganj): Please listen to me. I belong to West Bengal and I also want to speak on this.

[Translation]

MR. SPEAKER: It is enough now.

[English]

We will do it next week.

(Interruptions)

SHRIMATI KISHORI SINHA - rose

[Translation]

MR. SPEAKER You will also get an opportunity.

[English]

Item No. 8. Shri Sangma is not here.

Item No. 9. Shri Ram Ratan Ram.

12.19 hrs.

ELECTION TO COMMITTEE

Committee on the Welfare of Scheduled Castes and Scheduled Tribes

SHRI RAM RATAN RAM (Hajipur): I beg to move the following:

"That this House do recommend

to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of this House for the unexpired portion of the term of the Committee *vice* Shri Ramnarayan Goswami retired from Rajya Sabha and do communicate to this House the name of the member so nominated by Rajya Sabha."

12.17 hrs.

[MR DEPUTY SPEAKER *in the Chair*]

MR. DEPUTY SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate a member from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of this House for the unexpired portion of the term of the Committee *vice* Shri Ramnarayan Goswami retired from Rajya Sabha and do communicate to this House the name of the member so nominated by Rajya Sabha "

The motion was adopted.

12.20 hrs.

MATTERS UNDER RULE 377

[English]

- (i) **Need to provide stoppage of Mahalaxmi, Kittur and Gol Gumbaz Express Trains at Karjagi in Karnataka**

SHRI G.S. BASAVARAJU (Tumkur): I make a statement under Rule 377.

Karjagi in Karnataka is a very important place which is situated in between Haveri and Hubballi. There is a famous temple of